NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA 677/2020 In C.P.(IB)-4541(MB)/2019

CORAM:
SHRI SHYAM BABU GAUTAM JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (T) HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.09.2022

NAME OF THE PARTIES: - Canara Bank
V/s
GTL Infrastructure Ltd

APPEARANCES: -
FOR THE APPLICANT : Counsel, Mr. Rohit Gupta
FOR RESPONDENT : Sr. Counsel, Mr. Vikram Nankani

Section: 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Heard the argument of the Counsel for the Respondent. List the matter on **19.09.2022** (high on board) as part heard.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Jagdish